

TRIPURA GAZETTE

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PART--I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.

**GOVERNMENT OF TRIPURA
EDUCATION (SOCIAL WELFARE & SOCIAL EDUCATION) DEPARTMENT
AGARTALA : TRIPURA**

No.F.1(8-9)-ICDS/SWE/2020(L)/2132(254) Dated, Agartala, the 16th August, 2021.

NOTIFICATION

The Government of Tripura introduces a new Scheme "**Mukhyamantri Matrupushti Uphar**" to **Pregnant Mothers**. The details of the scheme are as follows:-

A. Name of the Scheme :

"Mukhyamantri Matrupushti Uphar"

B. Targeted Beneficiaries :

All pregnant women who have undertaken antenatal check up at any health facility. There is no income criteria for beneficiary selection.

C. Benefit of the Scheme / Rate of Amount :

Cash transfer for an amount of Rs.500/- (Rupees Five Hundred) only, after each antenatal check-up, up to 4 (four) times into the bank account of eligible pregnant women through DBT.

D. Proposed Date for Implementing the Scheme :

August' 2021.

E. Method of selection of Beneficiaries :

Each Pregnant Woman has to be enrolled/registered at the nearest Anganwadi Center. The pregnant woman should undertake antenatal check up at any health facility.

The application would be invited in plain paper with necessary documents like **health card** issued from the health facility (where date of antenatal check-up is mentioned), **bank details, address proof** etc. from the pregnant women to be submitted at the Anganwadi Centres.

After receiving the application from the pregnant women, the Anganwadi Worker should enter the details along with date of antenatal check-up, bank details, address details etc. in a separate register and submit the proposal to the ICDS Project after countersignature of the sector Supervisor for necessary payment through DBT.

F. Sanctioning Authority :


The Child Development Project Officer (CDPO) of the ICDS Project shall sanction the benefit to the eligible beneficiary after each antenatal check-up. Monthly Report should be submitted by the CDPOs to the Directorate of Social Welfare & Social Education, Tripura.

G. Evaluation and Monitoring :

The Department shall monitor the payment to selected beneficiaries and submit a report to the Government from time to time.

H. Others :

Government may make any change in the scheme as and when required.


Principal Secretary to the
Government of Tripura